

**VIDEO CONFERENCING**  
**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Dr. Kamini Lau**  
**Presiding Off.-MACT**  
**CIVIL CAUSE LIST DATED 12-10-2020**

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	MACT	349/20	FATIMA BEGUM	Vs.	BALRAM AND ANR
<u>Plaintiff/Petitioner Evidence</u>					
2	MACT	857/19	IMRAN KHAN	Vs.	ANKIT GUPTA
<u>Misc. Arguments</u>					
3	MACT	551/17	MASTER SHAHID	Vs.	JITENDRA KUMAR RATHI
4	MACT	552/17	MASTER MOHD. IMRAN	Vs.	JITENDRA KUMAR RATHI
<u>Final Arguments</u>					
5	MACT	106/2016	RAJNI HANDA (I-0) 57953/16	Vs.	BISBA

**VIDEO CONFERENCING**  
**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Dr. Kamini Lau**  
**Presiding Off.-MACT**  
**CRIMINAL CAUSE LIST DATED 12-10-2020**

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc./ Appearance</u>					
1	M CrI	25/2020	JEETU	Vs.	VIJAY KUAMR MISHRA
2	M CrI	55/2020	RAJU	Vs.	UNKNOWN
3	M CrI	109/2020	ESH KUMAR	Vs.	HARJOT SINGH 384 /2020
4	M CrI	110/2020	BHARAT DANGI	Vs.	UNKNOWN 321 /2020
5	M CrI	112/2020	RAMESH CHAND	Vs.	UNKNOWN 289 /2020
6	M CrI	116/2020	APHOOL CHAND	Vs.	UNKNOWN 258 /2020
7	M CrI		PUNEET AGGARWAL	Vs.	RAM LAKHAN